

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1992/6676/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dulal Mech,  
Member,  
Motor Accident Claims Tribunal, Goalpara.

Dated Guwahati the 13<sup>th</sup> November, 2019.

Sub: Commuted Leave along with station leave permission.

Ref:- Your letter No. MACT/GLP/2019/710, dtd. 05.11.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted commuted leave for 3 (three) days from 09.10.2019 to 11.10.2019 along with station leave permission till morning of 14.10.2019, subject to your submission of **medical certificate and leave admissibility report** from the office of the Principal Accountant General (A&E), Assam, Guwahati. You have also been asked to submit application in prescribed format.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-70/1992/6677-A, dated 13.11.19

Copy to:- 1. The Principal Accountant General (A&E), Assam, Guwahati, for information.

2.  The District and Sessions Judge, Goalpara, for information and necessary action.

**JT. REGISTRAR (VIGILANCE)**

Pdso